

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: July 18, 2007

No. 718 / JR(S)/2007

Sri **Rahul Misra**, Additional District & Sessions Judge, Agra to be Additional District & Sessions Judge/ Special Judge, Agra vice Sri Anurag Kumar.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Agra against the special court created for trying cases under the said Act.

No. 719 / JDR(S)/2007

Sri **Anurag Kumar**, Special Judge/ Additional District & Sessions Judge, Agra to be Additional District & Sessions Judge/ Special Judge, Agra vice Sri Janardan Kumar Goel.

He is also appointed U/s 5(2) of U.P. Dacoity Affected Areas Act 1983 as Special Judge at Agra against the special court created for trying cases under the said Act.

No. 720 / JR(S)/2007

Sri **Janardan Kumar Goel**, Special Judge/ Additional District & Sessions Judge, Agra to be Additional District & Sessions Judge/ Special Judge, Agra vice Sri Mahendra Dayal.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Agra the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 721 / JR(S)/2007

Sri **Mahendra Dayal**, Special Judge/ Additional District & Sessions Judge, Agra to be Additional District & Sessions Judge, Agra.

No. 722 / JR(S)/2007

Sri **Dina Nath-II**, Additional District & Sessions Judge, Agra to be District & Sessions Judge, Chandauli vice Sri Ramesh Shanker.

No. 723 / JR(S)/2007

Sri **Ramesh Shanker**, District & Sessions Judge, Chandauli to be District & Sessions Judge, Mainpuri vice Sri Ram Nath.

No. 724 / JR(S)/2007

Sri **Ram Nath**, District & Sessions Judge, Mainpuri to be District & Sessions Judge, Baghpat in the vacant court.

No. 725 / JR(S)/2007

Sri **Mushaffey Ahmad**, Additional District & Sessions Judge, Jalaun at Orai to be District & Sessions Judge, Mau vice Sri Dinesh Gupta.

No. 726 / JR(S)/2007

Sri **Dinesh Gupta**, District & Sessions Judge, Mau to be District & Sessions Judge, Unnao in the vacant court.

No. 727 / JR(S)/2007

Sri **Lalta Prasad-III**, Additional District & Sessions Judge, Chitrakoot to be District & Sessions Judge, Auraiya vice Sri Surendra Vikram Singh Rathore.

No. 728 / JR(S)/2007

Sri **Surendra Vikram Singh Rathore**, District & Sessions Judge, Auraiya is appointed as Officer on Special Duty, High Court of Judicature at Allahabad, in terms of G.O. No. 1504/VII-Nyay-1-94 dated 1.8.1994.

No. 729 / JR(S)/2007

On reversion to the regular line Sri **Virendra Singh**, Principal Secretary, Legislative and Parliamentary Affairs, Government of U.P., Lucknow to be District & Sessions Judge, Ballia in the vacant court.

No. 730 / JR(S)/2007

Sri **Surendra Kumar**, District & Sessions Judge, Bhadohi at Gyanpur to be District & Sessions Judge, Jalaun at Orai in the vacant court.

No. 731 / JR(S)/2007

Smt. **Sandhya Bhatt**, Chairman, Administrative Tribunal-III & Member, Administrative Tribunal-I, U.P. Lucknow to be District & Sessions Judge, Mirzapur in the vacant court.

No. 732 / JR(S)/2007

Dr. **Naresh Kumar Bahl**, Additional District & Sessions Judge, Mathura to be Additional District & Sessions Judge/ Special Judge, Mathura vice Sri Ram Bhajan Lal.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Mathura against the special court created for trying cases under the said Act.

No. 733 / JR(S)/2007

Sri **Ram Bhajan Lal**, Special Judge/ Additional District & Sessions Judge, Mathura to be Additional District & Sessions Judge, Mathura.

No. 734 / JR(S)/2007

Sri **Subhash Chandra (Batra)-II**, Additional District & Sessions Judge, Mathura is appointed as Officer on Special Duty, High Court of Judicature at Allahabad, in terms of G.O. No. 1504/VII-Nyay-1-94 dated 1.8.1994.

No. 735 / JR(S)/2007

Sri **Om Prakash Agarwal**, Additional District & Sessions Judge, Jhansi to be Additional District & Sessions Judge/ Special Judge, Jhansi vice Sri Ram Mohan Sharma.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Jhansi against the special court created for trying cases under the said Act.

No. 736 / JR(S)/2007

Sri **Ram Mohan Sharma**, Special Judge/ Additional District & Sessions Judge, Jhansi to be Additional District & Sessions Judge/ Special Judge, Jhansi vice Sri Amar Singh.

He is also appointed U/s 5(2) of U.P. Dacoity Affected Areas Act 1983 as Special Judge at Jhansi against the special court created for trying cases under the said Act.

No. 737 / JR(S)/2007

Sri **Amar Singh**, Special Judge/ Additional District & Sessions Judge, Jhansi to be Additional District & Sessions Judge/ Special Judge, Jhansi vice Smt. Ranjana Pandya.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Jhansi the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 738 / JR(S)/2007

Smt. **Ranjana Pandaya**, Special Judge/ Additional District & Sessions Judge, Jhansi is appointed as Officer on Special Duty, High Court of Judicature at Allahabad, Lucknow Bench, Lucknow in terms of G.O. No. 1361/VII-Nyay-1-94-82/94 dated 4.6.1994 read with G.O. No. 2439/VII-Nyay-1-94-82/94 dated 12.10.1994.

BY ORDER OF THE COURT,

Sd/-

**(SWATANTRA SINGH)
REGISTRAR GENERAL**

No. 193 / JR (S)/ 2007, Dated: Allahabad: July 18, 2007

Copy forwarded for information and necessary action to:

1. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow with the request to relieve Sri Virendra Singh, Principal Secretary, Legislative and Parliamentary Affairs, Government of U.P., Lucknow so as to enable him to take over charge of his new posting immediately.
2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
3. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
4. The Special Secretary (Law) and Additional Legal Remembrancer, Government of U.P. Supreme Court (Legal Cell), III Floor, Bar Council of India Building, 21 Rouse Avenue Urdu Ghar Marg, New Delhi.
5. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. All the District & Sessions Judges subordinate to the High Court of Judicature at Allahabad.(Information available on E-mail).

The Officers mentioned above shall hand over charge of their present post and shall proceed to take over charge of their new postings.

The handing and taking over charge certificates may kindly be sent to the Joint Registrar (Services), High Court, Allahabad forthwith.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

- 8.
- a. Sri Virendra Singh, Principal Secretary, Legislative and Parliamentary Affairs, Government of U.P., Lucknow
 - b. Sri Ram Nath, District & Sessions Judge, Mainpuri.
 - c. Sri Ramesh Shanker, District & Sessions Judge, Chandauli.
 - d. Sri Dinesh Gupta, District & Sessions Judge, Mau.
 - e. Sri Surendra Kumar, District & Sessions Judge, Bhadohi at Gyanpur
 - f. Smt. Sandhya Bhatt, Chairman, Administrative Tribunal-III & Member, Administrative Tribunal-I, U.P. Lucknow.
 - g. Sri Surendra Vikram Singh Rathore, District & Sessions Judge, Auraiya.
 - h. Sri Dina Nath-II, Additional District & Sessions Judge, Agra.
 - i. Sri Mushaffey Ahmad, Additional District & Sessions Judge, Jalaun at Orai.
 - j. Sri Lalta Prasad-III, Additional District & Sessions Judge, Chitrakoot.

You shall hand over charge of your present post and shall proceed to take over charge of your new posting.

The handing and taking over charge certificates may kindly be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

The posting of Additional District & Sessions Judge as District & Sessions Judges will be subject to the decision in C.M.W.P. No. 52197 of 2005-Lalta Prasad & others Vs. State of U.P. pending in this Court.

9. The Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
10. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
11. The Registrar (Confidential), High Court, Allahabad.
12. The Joint Registrar (I), High Court, Allahabad.
13. The Officer On Special Duty/Incharge Computer Centre, High Court, Allahabad.
14. The Deputy Registrar (G), High Court, Allahabad
15. The Assistant Registrar (Budget), High Court, Allahabad.
16. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
17. The Section Officer (Admin.C Section), High Court, Allahabad.
18. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
19. P.S. to Hon'ble Judges, with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordship's kind perusal. (Information available on E-mail).

BY ORDER OF THE COURT

**Sd/-
(PRATYUSH KUMAR)
JOINT REGISTRAR (SERVICES)**